

ORISSA HIGH COURT

FILING REPORT AS ON :04/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-JCRLA/20155/2026 JCRLA/172/2026	SAPANA PATAMAJHI VS STATE OF ODISHA	ADV. VS	BALLIGUDA /46 /2024 SPECIAL JUDGE (POCSO), PHULBANI(Kandhamal) Spl/0000011/2024	
2	D-JCRLA/20156/2026 JCRLA/173/2026	SHIBU MAHARANA VS STATE OF ODISHA	ADV. VS	KEONJHAR TOWN /305 /2025 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) Spl/0000050/2025	

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MISC CASES FILED on :04/07/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CMP/33480/2025 CMP/1345/2025	BIJAYA KUMAR MOHAPATRA MP	SUBHRANSU BHUSAN MOHANTY	1212/2026
2	D-CRLA/23064/2025 CRLA/935/2025	HARISANKAR BEHERDALEI MP	SIDHARTHA DAS	1661/2026
3	D-WP(C)/42558/2025 WP(C)/16099/2026	TARUN MOHANTY MP	SRINIBAS MOHANTY	12452/2026
4	D-WP(C)/19608/2026 WP(C)/ /	ASHALATA NAYAK MP	SUDHANSU SEKHAR JENA	12453/2026
5	D-WP(C)/15728/2016 WP(C)/15728/2016	MANDAKINI MISHRA MP	M/S NIRANJAN BISWAL,AMITABH ROUT,LAXMIKANTA PATTANAYAK	12454/2026
6	D-WP(C)/27360/2024 WP(C)/15786/2024	SHAMSAD BEGUM MP	ASHOK KUMAR SARANGI	12455/2026